

गया है जिसके चलते बासियों में बिस्फोटक स्थिति उत्पन्न हो रही है। यदि सरकार ने इस और प्रविलम्ब ध्यान नहीं दिया तो लोगों को कानून अपने हाथ में लेना पड़ेगा और फिर रेल का हर स्टेशन कुम्होत्र बनेगा।

अन: रेल मंत्री का ध्यान इस ओर दिनाते हुए प्रविलम्ब कार्रवाई की मांग करता हूँ।

MR. DEPUTY SPEAKER: Shri K. B. Chettri—not here. Father Anthony Marmu.

(iv) REPORTED STARVATION DEATHS AMONGST THE TRIBALS AND HARIJANS IN SANTHAL PARGANAS (BIHAR).

FATHER ANTHONY MURMU (Rajmahal): Mr. Speaker, Sir, I rise to draw the attention of the House and the Minister concerned to a matter of public importance of national dimension

Reports are pouring in of starvation deaths amongst the tribal and Harijan population in Santhal Parganas, particularly, in extensive areas of Dumka District. The harijan bonded labourers of Gadi Jamua village in Deoghar block are dying prematurely. It is reported that the toll comes to 2,000 every year as if a quota is fixed. Anaemia is the killer.

The tragedy of the situation is that the F.C.I. godowns packed with bags of food are out of the reach of the helpless population—tribals and harijans. The result of continued hunger is malnutrition and disease. It is stated that some mysterious disease visited the areas and takes its annual toll. The question is why do 'mysterious diseases' invade only the Santhal talas and harijan bastis.

The destitution, malnutrition; disease and death; these seem to be the facts of life in these areas with a progressive Government claiming to do all that is possible for removal of poverty and hardship of the people. How does it justify that people in Santhal Parganas shall die like this every year?

I would urge the hon'ble Minister concerned to make a statement before the conclusion of this session of Lok Sabha and suggest steps that are contemplated to be taken to remove these regional disparities and see that people are brought on an even keel so that they can take to their normal avocations in life.

13.35 hrs.

MOTION RE: TWENTY-THIRD AND TWENTY-FOURTH REPORTS OF THE COMMISSIONER FOR SCHEDULED CASTES AND SCHEDULED TRIBES

MR. DEPUTY-SPEAKER: Now, we continue further consideration of the following motion moved by Shri Dhanik Lal Mandal on the 9th May, 1979, namely:—

"That this House do consider the Twenty-Third and Twenty-fourth Reports of the Commissioner for Scheduled Castes and Scheduled Tribes for the years 1974-75, and 1975-76 and 1976-77, laid on the Table of the House on the 1st March, 1978 and 9th May, 1978 respectively"

Shri Ram Naresh Kushwaha was on his legs.

Shri Kushwaha.

श्री राम नरेश कुशवाहा : अध्यक्ष महोदय, मैं कह रहा हूँ कि किस तरह से अग्रेजों के जाने के बाद रात भर में काले लोग शासन चलाने के योग्य हो गये और हम जो पिछड़े हैं, हरिजन हैं, पता नहीं कब तक अयोग्य रहेंगे। योग्यता कभी कभी कुर्सी से भी घासी है। कहा जाता है कि तैरना सीखने के लिए पानी में खाना चाहिए क्योंकि तैरना खड़े खड़े नहीं सीखा जा सकता है। तैरना सीखने के लिए पानी में ही जाना पड़ेगा। ये जो लोग पांच हजार वर्षों से पद से, सब से सब चीजों से वंचित हैं अगर इनको पदों पर बिठा कर योग्य नहीं बनाया जाएगा तो ये किसी भी पद के योग्य कैसे हो सकेंगे। जब तक ऐसा नहीं किया जाएगा तब तक ये बड़े हुए लोगों के समकक्ष आने वाले नहीं हैं।

जैसा मेडिकल में बताया गया है कि इतनी जगहें खाली हैं और ये इसलिए खाली हैं क्योंकि योग्य उम्मीद